

No.15011/155/2015-Jus(AU)
Government of India
Department of Justice


Jaisalmer House, 26 Mansingh Road,
New Delhi. Dated: 6th Dec., 2016.

ORDER

In pursuance of Central Civil Services (Revised Pay) Rules, 2016, Notified by Ministry of Finance, Department of Expenditure Notification G.S.R. No.721(E) dated 25-07-2016 the pay of the following Junior Hindi Translator, Department of Justice, Ministry of Law & Justice in the existing Pay Band & Grade Pay as mentioned below, is hereby fixed in the revised Pay Matrix as indicated below:

S. No	Name(Shri/Smt.)	Pre-revised Pay Band & Grade Pay1	Basic Pay as on 1-1-2016(Pay in the pay band + Grade Pay)	Revised Pay Matrix	Pay fixed as on 1-1-2016	Pay fixed as on 1-7-2016 on grant of increment	Remarks
	Shri Nikhilesh, Jr. Hindi Translator, Department of Justice	Rs.9300-34800 PB-2 G.P. 4200	13,500	Level 6 35,400-1,12,400	35,400	36,500	

2. The pay fixation is subject to verification by audit and necessary recovery, if any, will be made in the light of audit observations.


(Prem Lata Kaushik)
Under Secretary to the Govt. of India
Tel: 23072549

To

1. The Pay and Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi.
2. Cash-II/Ad.III./Ad.III(A)/Vigilance Cell/ACR Cell/Library, MHA.
3. Service Book of the officer concerned.
4. NIC, Jaisalmer House for uploading on website.